

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : IBA/616/2020**  
**NAME OF THE PETITIONER : The Assistant General Manager,  
State bank of India**  
**NAME OF THE RESPONDENT(S) : S Ravindranath**  
**UNDER SECTION : Sec 95 of IBC 2016**  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Financial Creditor. None for the Respondent.

Respondent did not file the reply and therefore the right to file reply is closed. If the Respondent fails to appear during the next hearing, he will be set ex parte.

List the Petition for final hearing on **28.08.2024**.

**Sd/-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**Sd/-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk